

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 3039  
ANSWERED ON 08/08/2023**

**MODIFICATIONS IN ALLOCATION OF HOUSES UNDER PMAY-G**

**3039. SHRI TIRATH SINGH RAWAT:  
DR. SANJAY JAISWAL:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government has achieved the target/timeline to provide pucca houses to poor people under the Pradhan Mantri Awas Yojana-Gramin (PMAY-G);**
- (b) if so, the details thereof, State-wise;**
- (c) if not, the reasons therefor;**
- (d) whether the Government has withdrawn/ modified the allocation of the houses from various States under the PMAY-G; and**
- (e) if so, the details thereof, State-wise?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)**

**(a) to (c): In order to achieve the target of "Housing for All" in rural areas, the Ministry of Rural Development is implementing PradhanMantriAwaasYojana- Gramin (PMAY-G) with effect from 1<sup>st</sup> April, 2016 to provide assistance to eligible rural households with an overall target to construct 2.95 crore pucca houses with basic amenities by March, 2024. Against the mandated target of 2.95 crore houses, a total of. 2.93 crore houses have already been sanctioned to the beneficiaries by various States/Union Territories (UTs) and construction of 2.41 crore houses has also been**

**completed as on 02.08.2023. The scheme has been able to achieve its major milestones and the Ministry is committed to achieving the target of construction of 2.95 crore pucca houses by the deadline prescribed of 31<sup>st</sup> March, 2024.**

**The State/UT-wise details of targets allocated by the Ministry, houses sanctioned by the States/UTs to eligible beneficiaries and houses completed as on 02.08.2023 under PMAY-G is given in Annexure-I.**

**(d) & (e): Under PMAY-G, the Union Cabinet had approved a target of 2.95 crore houses to be completed by 31st March 2024 to achieve the goal of 'Housing for all'. The targets are allotted by the Ministry to the States/UTs on the basis of eligible beneficiaries available in the Permanent Wait List (PWL) based on SECC 2011 and Awaas+, 2018 list after deletion/removal of ineligible beneficiaries by the State/UT by following the due procedure. Therefore, the reallocation of targets is necessitated to achieve the targets within set deadline. The reallocation of targets is a regular process and takes place only upon deletion of ineligible beneficiaries by the State /UT subject to an overall ceiling of 2.95 crore houses. The reallocation of targets is carried out as PMAY-G focuses on providing the right benefits to the right beneficiaries in the right timeline. The State wise distribution of final targets is given at Annexure - II.**

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**STATEMENT IN REPLY TO PART (a) to (c) OF LOK SABHA UNSTARRED QUESTION NO. 3039 TO BE ANSWERED ON 08.08.2023 REGARDING MODIFICATIONS IN ALLOCATION OF HOUSES UNDER PMAY-G**

**State-wise details of targets allocated by the Ministry, houses sanctioned by the States/UTs to eligible beneficiaries and houses completed as on 02.08.2023 under PMAY-G**

**(Units in nos.)**

<b>S. No.</b>	<b>Name of the State/UT</b>	<b>Targets allocated by</b>	<b>Houses Sanctioned by the States/UTs</b>	<b>Houses Completed</b>
1	Arunachal Pradesh	36,241	36,236	19,005
2	Assam	19,10,997	19,09,646	15,44,086
3	Bihar	37,03,355	37,02,782	36,15,838
4	Chhattisgarh	11,76,146	11,76,146	8,66,144
5	Goa	257	257	180
6	Gujarat	6,07,515	6,06,486	4,25,996
7	Haryana	29,441	29,441	26,292
8	Himachal Pradesh	15,457	15,457	14,397
9	Jammu And Kashmir	3,42,575	3,39,246	1,66,990
10	Jharkhand	15,92,553	15,92,489	15,36,632
11	Kerala	35,189	35,187	30,881
12	Madhya Pradesh	38,02,248	38,01,909	35,91,911
13	Maharashtra	14,02,333	13,95,808	11,70,706
14	Manipur	1,04,897	83,315	28,943
15	Meghalaya	1,88,533	1,88,529	37,840
16	Mizoram	29,967	29,967	7,284
17	Nagaland	49,062	49,058	7,930
18	Odisha	27,48,459	27,40,974	17,21,993
19	Punjab	40,326	40,326	34,662
20	Rajasthan	17,19,638	17,19,137	16,69,936
21	Sikkim	1,409	1,409	1,171
22	Tamil Nadu	7,83,488	7,77,864	5,46,295
23	Tripura	3,77,533	3,77,481	2,33,131
24	Uttar Pradesh	36,15,149	35,83,291	32,49,488
25	Uttarakhand	46,792	46,783	33,623
26	West Bengal	45,70,082	45,70,072	34,05,514
27	Andaman and Nicobar Islands	3,429	3,430	1,223

<b>28</b>	<b>Dadra and Nagar Haveli &amp; Daman and Diu</b>	<b>12,279</b>	<b>11,738</b>	<b>3,720</b>
<b>29</b>	<b>Lakshadweep</b>	<b>45</b>	<b>53</b>	<b>44</b>
<b>30</b>	<b>Puducherry*</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>31</b>	<b>Andhra Pradesh</b>	<b>2,46,435</b>	<b>2,46,430</b>	<b>55,045</b>
<b>32</b>	<b>Karnataka</b>	<b>3,05,129</b>	<b>2,45,161</b>	<b>1,19,600</b>
<b>33</b>	<b>Telangana*</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>34</b>	<b>Ladakh</b>	<b>3,041</b>	<b>3,041</b>	<b>1,436</b>
	<b>Total</b>	<b>2,95,00,000</b>	<b>2,93,59,149</b>	<b>2,41,67,936</b>

**\*Telangana and Puducherry are not implementing PMAY-G.**

**STATEMENT IN REPLY TO PART (d) to (e) OF LOK SABHA UNSTARRED QUESTION NO. 3039 TO BE ANSWERED ON 08.08.2023 REGARDING MODIFICATIONS IN ALLOCATION OF HOUSES UNDER PMAY-G**

**The State/UT wise details of final targets allocated by the Ministry is given as under:**

**(Units in nos.)**

<b>S. No.</b>	<b>Name of the State/UT</b>	<b>Final Target allocated by the Ministry</b>
1	Arunachal Pradesh	36,241
2	Assam	19,10,997
3	Bihar	37,03,355
4	Chhattisgarh	11,76,146
5	Goa	257
6	Gujarat	6,07,515
7	Haryana	29,441
8	Himachal Pradesh	15,457
9	Jammu And Kashmir	3,42,575
10	Jharkhand	15,92,553
11	Kerala	35,189
12	Madhya Pradesh	38,02,248
13	Maharashtra	14,02,333
14	Manipur	1,04,897
15	Meghalaya	1,88,533
16	Mizoram	29,967
17	Nagaland	49,062
18	Odisha	27,48,459
19	Punjab	40,326
20	Rajasthan	17,19,638
21	Sikkim	1,409
22	Tamil Nadu	7,83,488
23	Tripura	3,77,533
24	Uttar Pradesh	36,15,149
25	Uttarakhand	46,792
26	West Bengal	45,70,082
27	Andaman & Nicobar	3,429
28	Dadra and Nagar Haveli & Daman And Diu	12,279

<b>29</b>	<b>Lakshadweep</b>	<b>45</b>
<b>30</b>	<b>Puducherry*</b>	<b>0</b>
<b>31</b>	<b>Andhra Pradesh</b>	<b>2,46,435</b>
<b>32</b>	<b>Karnataka</b>	<b>3,05,129</b>
<b>33</b>	<b>Telangana*</b>	<b>0</b>
<b>34</b>	<b>Ladakh</b>	<b>3,041</b>
<b>TOTAL</b>		<b>2,95,00,000</b>

**\*Telangana and Puducherry are not implementing PMAY-G.**

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